

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.19
C.P.(IB)/83(AHM)2022

Order under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Pravinbhai Chhaganbhai Patel

.....Respondent

Order delivered on ..06/06/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Adv. Mr. Kunal P. Vaishnav
For the Respondent : Ld. Adv. Present

ORDER

Learned Counsel for the Respondent seeks some time to file the reply. It is to be filed within two weeks by giving a copy to the other side.

The matter stands adjourned to 27.07.2022.

-SD-

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

MADAN B GOSAVI
MEMBER (JUDICIAL)

Rajeev